

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 14th APRIL: 1977.

NOTIFICATION
(INCOME-TAX)

NO. 172 (F.No.197/22/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Army Group Insurance Scheme Fund" for the purpose of the said section for and from the assessment year 1976-77.

Sd
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Adjutant General, Adjutant General's Branch (Army Group Insurance Dte.), D.H.Q., P.O., New Delhi-110011, with reference to his letter No.A./56271/AG/Ins. dated 28.2.76.
2. The Commissioner of Income-tax, Delhi-I, New Delhi with reference to his letter No.CIT/DI/2-2(11)/76-77/69 dated 5.5.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(R&PR)/(Inv.), New Delhi.
5. Director of OEM Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers and Sections of I.T.Wing of C.B.D.T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao; Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA